

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1765/2001

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New Delhi this the 19th day of July, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

1. Ajay Kumar Sharma,
S/o Sh.C.D.Sharma,
Inspector of Works/JE-I,
Railway Station Laksar.

Residential Address :-

T-21/B, Railway South Colony,
Laksar.

2. Amil Kumar Sharma,
S/o Sh.Sardar Singh,
Inspector of Works/JE-I,
Railway Station

Residential Address :-

19, Savitri Colony,
Najibabad.

3. A.K.Agarwal,
S/o Sh.A.N.Agarwal,
Inspector of Works/JE-I,
Railway Station Haridwar

Residential Address :-

L-21 B, Railway Colony,
Laksar.

4. M.A.Siddiqui,
S/o late Sh.Z.A.Siddiqui,
Inspector of Works/JE-I,
Railway Station Haridwar

Residential Address :-

T-15-B, Railway Colony,
Haridwar.

5. G.N.Srivastava,
S/o late Sh.M.L.Srivastava,
Inspector of Works/JE-I,
Railway Station Najibabad.

Residential Address :-

T-14, Railway Colony,
Najibabad.

(B)

6. J.P.Bassi,
S/o late Sh.C.R.Bassi,
Inspector of Works/JE-1
Railway Station Moradabad

Residential Address :-

H-135-A, Harthala Railway Colony,
Moradabad.

7. P.C.Sharma,
S/o Sh.R.P.Sharma,
Inspector of Works/JE-I,
Railway Station Moradabad

Residential Address :-

T-40-E, Railway Colony,
Moradabad.

8. Harish Chandra,
S/o late Shri Partap Bhanu,
Inspector of Works/JE-I,
Railway Station Moradabad.

Residential Address :-

E-2 Northern Colony,
Moradabad.

9. S.C.Saxena,
S/o late Sh.S.S.L.Saxena,
Inspector of Works/JE-I,
Moradabad

Residential Address :-

H-361-C, Harthala Railway Colony,
Moradabad.

..... APPLICANTS.

(By Advocate: Shri G.D. Bhandari)

V E R S U S

Union of India, through

1. The General Manager,
Northern Railway,
Headquarters Office,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway,
Moradabad

..... RESPONDENTS.

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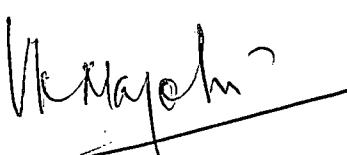
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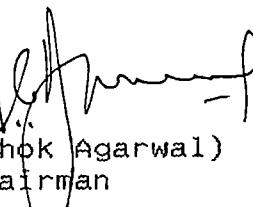
ORDER (Oral)

By Justice Ashok Agarwal, Chairman

Respondents have issued a Notification of 27.6.2001 at Annexure A-2a proposing to fill up 11 posts of Junior Engineer-I Grade 6500-10500, 9 from the General category, 1 from the Scheduled Caste and 1 from Scheduled Tribe. By the present OA, applicant seeks direction to the respondents to fill up additional posts which according to the applicant are lying vacant. How many posts are lying vacant and how many are filled up is entirely within the domain of the respondents. Applicant ~~can~~ have no ^{say} cause in the matter. Present OA in the circumstances is devoid of merit and is summarily rejected.


(V.K. Majotra)

Member (A)


(Ashok Agarwal)

Chairman

CC.